

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1008
TO BE ANSWERED ON 7th FEBRUARY, 2020**

HOSPITALS UNDER NATIONAL RURAL HEALTH MISSION

1008. SHRI SANJAY KAKA PATIL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to make any provisions to modernise and mechanise the rural hospitals of Maharashtra under National Rural Health Mission (NRHM);
- (b) whether the Government has provided or proposes to provide funds district-wise in Maharashtra;
- (c) if so, the details thereof; and
- (d) the details of the guidelines of the Government for contractual recruitment of skilled/professional employees under NRHM?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): National Rural Health Mission (NRHM) has now subsumed under National Health Mission (NHM). Under NHM, support is provided to States/ UTs including State of Maharashtra for strengthening of their healthcare system including upgradation of rural public health facilities. This support is based on the proposals received from States in the form of Programme Implementation Plans (PIPs). The proposals are appraised in National Programme Coordination Committee (NPCC) meetings and approvals are accorded to States/ UTs in the form of Record of Proceedings (RoPs).

Public Health and Hospitals, being a State subject, the States are fully involved in implementation of NHM and have the flexibility to plan and implement state specific action plans. The State PIPs are envisaged to be an aggregate of the district/city health action plans, and include activities to be carried out at the state level.

The District specific RoPs are released and implemented by respective States/ UTs. Central share under NHM is released to the respective States, which in turn releases to the Districts.

(d): “Public Health Hospitals” being a State subject and the implementation of NHM including contractual recruitment of skilled/professional employees is done by respective States/ UTs as per their guidelines and policies.